

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 94 of 2010 & IA Nos. 121 & 122 of 2010
&
Appeal No. 95 of 2010 & IA No. 124 of 2010**

Dated: 8th March, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Sri Karunambikai Mills Pvt. Ltd.Appellant (s)
Versus
Tamilnadu Electricity Regulatory Commission & Anr. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. G. Ethirajulu & Mr. M.P. Parthiban
Counsel for the Respondent (s) : Mr. P.S. Raman, Advocate General with
Mr. H.S. Mohamed Rafi,
Ms. Vaishnavi Ramachandran

Appeal No. 53 of 2010 & IA Nos. 70 & 71 of 2010

In the matter of:

**Tamilnadu Electricity BoardAppellant (s)
Versus
Tamilnadu Electricity Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. P.S. Raman, Advocate General with
Mr. H.S. Mohamed Rafi,
Ms. Vaishnavi Ramachandran
Counsel for the Respondent (s) : Mr. R.S. Pandiya Raj & Mr. Parthasarathy &
Mr. M. Parthiban for R.5, 10, 11, 13, 14, 16, 18,
20, 21, 31, 34, 35, 37 to 48, 50 to 52 & 62
Mr. T. Srinivasa Murthy , Mr. Rahul Bajaj,
Mr. Senthil Jagadeesan & Mr.Sri Ram for R.2

ORDER

Heard the learned counsel for the parties.

Post the matters for further hearing on 05.04.2011.

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**